

**GOVERNMENT OF INDIA**  
**MINISTRY OF ENVIRONMENT AND FORESTS**  
**RAJYA SABHA**  
**QUESTION NO 26.07.2010**  
**ANSWERED ON**  
**EMISSION REDUCTION TARGETS .**

35

Dr. Ram Prakash

Will the Minister of RURAL DEVELOPMENT ENVIRONMENT AND FORESTS be pleased to state :-

- (a) whether the emission reduction targets for rich countries for a period beyond 2012, when the first commitment period of Kyoto Protocol comes to an end, has been set in Copenhagen;
- (b) if so, the details thereof;
- (c) if not, whether there is any hope of setting these targets in near future; and
- (d) whether any proposal for setting up of climate innovation Centres in different countries for green technologies transfer was approved in Copenhagen?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

(a) to (c) The Copenhagen accord was not 'adopted' but only 'noted' by the Parties at Copenhagen. Under the Accord it was agreed that by 31 Jan 2010 Annex-I Parties would submit their quantified economy wide emission targets for 2020. The same have been submitted with various riders by Annex-I Parties and compiled by the Secretariat. However, these targets are being negotiated by the Parties and are yet to be agreed at the future Conference of Parties to the United Nations Framework Convention on Climate Change (UNFCCC).

(d) The Copenhagen Accord states setting up of Copenhagen Green Climate Fund as an operating entity of the financial mechanism of the Convention to support inter alia, technology development and transfer. It was also decided to establish a technology mechanism to accelerate technology development and transfer in support of action on adaptation and mitigation that will be guided by country driven approach and based on national circumstances and priorities. However, no proposal on climate innovation centres in different countries was agreed.